

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4780
ANSWERED ON 30.03.2017

CONSTRUCTION OF SYL CANAL

4780. SHRI DEEPENDER SINGH HOODA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has taken any steps to ensure the construction of the Satluj Yamuna Link (SYL) Canal and if so, the details thereof;
- (b) whether the Government has taken up the matter with the concerned States and if so, the details and the outcome thereof; and
- (c) the time by which the construction is likely to be resumed/completed and the link becomes functional?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

- (a) to (c) The matter pertaining to Satluj Yamuna Link Canal is sub-judice under I.A No. 6/2016 in original suit No. 6/1996, State of Haryana v/s State of Punjab & ANR, in the Hon'ble Supreme Court of India. Any action in this regard, shall depend on the outcome of the judgment in the case.
